

DD No.62A  
PS Kirti Nagar  
Applicant Rizwan

**22.07.2021**

**An application for calling status report marked to the undersigned by  
Ld. CMM for disposal and same is taken up through VC today.**

Present: Ld. APP for the State.

None for applicant.

IO absent.

Sh. Yashpal, Ld. Counsel for Mohit.

Father of Mohit also present.

Submissions heard on behalf of counsel appearing for Mohit.

Perused.

Since neither the IO nor the applicant has appeared, matter is  
adjourned for further proceedings on 26.07.2021.

IO is directed to appear through VC on next date of hearing.

  
(Manish Jain)

MM-01(West)/THC:Delhi:22.07.2021